NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 02.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER

: C.J. MATHEW

NAME OF THE RESPONDENT

: AUGUST BUILDERS & CONTRACTS P.LTD.+3

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O. Dr. K. S. Ravichandran, Pes S. Marsilla Beni, Ady For FSR & CO, CBE Tor FSR & CO, CBE

For Respondents Smanning

ORDER

Counsel for Petitioner present. Representative for the Respondent present and has completed the final arguments. Petitioner will submit the reply arguments on next date of hearing. Put up on 15.02.2018 at 02.30 P.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

ghk